## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1098/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

G R Steeldeal

V/s.

Namasthetu Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
Sr.33	Adv - Mohammed Manisha		Mahister
	Junior Adv	Nelson Rajoun	1 -
Sr 33	Adv. Shash	ank C. Shatte	Ghath .

## <u>ORDER</u>

## C.P. No. 1098/I&BP/NCLT/MB/MAH/2017

1. Ld. Representatives of both the sides are present.

2. From the side of the Respondent, a proposal for Schedule of Payment is on record. A sum of Rs.70,000/- through DD is paid. Original DD is handed over to the Counsel of the Petitioner.

3. In view of the proposal placed on record, matter is now adjourned to **31<sup>st</sup>** January, **2018**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Dated: 21.11.2017

Sd/-

M.K. Shrawat Member (Judicial)

vkr